

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

(2)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/09/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL  
SHRI. S. VIJAYARAGHAVAN – MEMBER - TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/13/2017  
NAME OF THE PETITIONER(S) : ARCHER POWER SYSTEMS PVT LTD  
NAME OF THE RESPONDENT(S) : ZYNERGY SOLAR PROJECTS & SERVICES PVT LTD+8  
UNDER SECTION : 241/242 OF COMPANIES ACT 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

Srilalalan Rangarajan  
Arriban Vijay

V. SANILAKSHMANARAYANAN  
H.

Counsel for Petitioner

Counsel for R2.

V. S. S. J.

**ORDER**

Counsel for the Petitioner present. Counsel for the R2 present. Since the matter is subjudice before the NCLAT, we grant adjournment. Put up on **13.10.2017 at 10.30 A.M.**

MEMBER (TECHNICAL)

MEMBER (JUDICIAL)

ghk